

(f) No project located in Tamil Nadu is currently under implementation with IFAD assistance. The pipeline of projects for the future is at present indeterminate since it would depend upon the status of individual project processing, and the availability of funds with IFAD.

Persons killed in Haryana, Punjab and Delhi due to Bomb Blasts

800. KUMARI SUSHILA TRIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of persons killed during the month of June, 1988 due to bomb blasts in Haryana, Punjab and Delhi;

(b) what steps Government have taken to apprehend the culprits; and

(c) how many of them have since been apprehended and what elements Government have found behind the incidents?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) to (c) The information is being collected and will be laid on the Table of the House.

Indo-Yugoslav Trade Agreement

801. KUMARI SUSHILA TRIA: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that Indo-Yugoslav trade agreement has been signed recently to raise trade turnover; and

(b) if so, what are the salient features of the agreement?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSHI): (a) and (b) A protocol of the talks held during the

17th Session of the Indo-Yugoslav Joint Committee for Economic Cooperation in New Delhi from June 17—21, 1988 was signed on 21st June, 1988, the salient features of the Protocol are given below:—

(i) It was agreed that for 1988, both Sides would make efforts to reach a level of trade turnover of US \$ 250 million on a balanced basis.

(ii) Both sides agreed to promote growth of trade through link deal mechanism and through trade flows taking place outside the link deal mechanism on a balanced basis.

(iii) It was agreed to sign long term contracts on items of interests to the two Sides.

(iv) It was agreed to extend the existing link deal arrangement signed in August, 1984 for a further period of two years beyond 30-9-88 and to expand the basket of commodities exchanged under this arrangement.

(v) The two Sides agreed that considerable scope exists for industrial cooperation particularly in the areas like agricultural machinery, automobile industry, machine tools, energy, electronics, railways, ship building, alumina-silicate complexes, agro-composites, handtools, food processing industries, telecommunication, civil construction, fishing boats and projects in third countries.

(vi) Both sides agreed for further cooperation in the fields of finance and banking, shipping, planning, tourism and science and technology.

Amount recovered from Tax Evaders

802. KUMARI SUSHILA TRIA: Will the Minister of FINANCE be pleased to state:

(a) what is the amount recovered by the Income Tax authorities from the tax evaders during the last six months; and